

ITEM NO.25

COURT NO.1

SECTION X

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Criminal) No(s).231/2019

AJAY BHARDWAJ

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(WITH IA No. 68575/2022 - APPLICATION FOR PERMISSION, IA No. 127278/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 197643/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 82439/2020 - CANCELLATION OF BAIL, IA No. 105264/2022 - CANCELLATION OF BAIL, IA No. 45387/2022 - CANCELLATION OF BAIL, IA No. 90520/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 127279/2019 - EXEMPTION FROM FILING O.T., IA No. 197646/2022 - EXEMPTION FROM FILING O.T., IA No. 197640/2022 - EXEMPTION FROM FILING O.T., IA No. 60640/2022 - INTERVENTION APPLICATION, IA No. 187812/2022 - INTERVENTION/IMPLEADMENT, IA No. 232846/2023 - INTERVENTION/IMPLEADMENT, IA No. 197638/2022 - INTERVENTION/IMPLEADMENT, IA No. 70231/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 44710/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(CrI.) No. 547/2023 (X)

(FOR ADMISSION and IA No.227578/2023-EXEMPTION FROM FILING O.T.)

W.P.(CrI.) No. 565/2023 (X)

(FOR ADMISSION and IA No.230803/2023-EXEMPTION FROM FILING O.T.)

W.P.(CrI.) No. 557/2023 (X)

(FOR ADMISSION and IA No.229188/2023-STAY APPLICATION and IA No.229185/2023-EXEMPTION FROM FILING O.T.)

W.P.(CrI.) No. 33/2019 (X)

(WITH IA No. 49410/2022 - APPLICATION FOR PERMISSION, IA No. 67085/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 146324/2022 - EXEMPTION FROM FILING O.T., IA No. 67081/2020 - MODIFICATION, IA No. 146322/2022 - STAY APPLICATION)

W.P.(CrI.) No. 132/2019 (X)

(WITH IA No. 16846/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 95147/2019 - DOCUMENT TAKEN ON RECORD, IA No. 74236/2019 - EX-PARTE STAY, IA No. 16848/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 85395/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 58546/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 85391/2020 - MODIFICATION OF COURT ORDER, IA No. 85790/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(CrI.) No. 222/2019 (X)  
 (WITH IA No. 28509/2022 - DISCHARGE OF ADVOCATE ON RECORD)  
 W.P.(CrI.) No. 240/2019 (X)  
 (WITH IA No. 132377/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No. 254/2019 (X)  
 (WITH IA No. 159590/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 24153/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 121637/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 24156/2021 - EXEMPTION FROM FILING O.T., IA No. 121638/2023 - EXEMPTION FROM FILING O.T., IA No. 159592/2021 - EXEMPTION FROM FILING O.T.)

W.P.(CrI.) No. 296/2019 (X)  
 (WITH IA No. 76187/2020 - APPLICATION FOR PERMISSION, IA No. 164488/2019 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 76191/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(CrI.) No. 116/2020 (X)  
 (WITH IA No. 46987/2020 - EXEMPTION FROM FILING O.T., IA No. 46986/2020 - STAY APPLICATION)

W.P.(CrI.) No. 115/2020 (X)  
 (WITH I.A 46809/2020-APPROPRIATE ORDERS/DIRECTIONS, I.A. 144833/2022- APPLICATION FOR PERMISSION)

W.P.(CrI.) No. 208/2020 (X)  
 (WITH IA No. 71039/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 80104/2021 - PERMISSION TO REPLACE THE PAGE)

W.P.(CrI.) No. 530/2021 (X)  
 (WITH IA No. 165876/2021 - GRANT OF BAIL)

W.P.(CrI.) No. 107/2022 (X)  
 (WITH IA No. 85256/2022 - ADDITION / DELETION / MODIFICATION PARTIES, IA No. 38103/2022 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No. 96/2022 (X)  
 (WITH IA No. 85251/2022 - ADDITION / DELETION / MODIFICATION PARTIES, IA No. 59663/2022 - CONDONATION OF DELAY IN FILING, IA No. 36004/2022 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

W.P.(CrI.) No. 94/2022 (X)  
 (WITH IA No. 85247/2022 - ADDITION / DELETION / MODIFICATION PARTIES, IA No. 35465/2022 - APPROPRIATE ORDERS/DIRECTIONS)

MA 2043/2022 in W.P.(CrI.) No. 304/2018 (X)  
 (WITH IA No. 171924/2022 - APPLICATION FOR PERMISSION, IA No. 171549/2022 - INTERVENTION/IMPLEADMENT)

MA 2082/2022 in W.P.(CrI.) No. 304/2018 (X)  
 (WITH IA No. 185997/2022 - APPLICATION FOR PERMISSION, IA No. 185999/2022 - INTERVENTION/IMPLEADMENT)

Diary No(s). 40673/2022 (X)

W.P.(CrI.) No. 159/2019 (X)

(WITH IA No. 49354/2022 - APPLICATION FOR PERMISSION, IA No. 85910/2019 - CLARIFICATION/DIRECTION, IA No. 146329/2022 - EXEMPTION FROM FILING O.T., IA No. 146327/2022 - STAY APPLICATION)

W.P.(CrI.) No. 207/2019 (X)

(WITH IA No. 112634/2019 - EX-PARTE STAY)

W.P.(CrI.) No. 196/2019 (X)

(WITH IA No. 107830/2019 - EX-PARTE STAY)

W.P.(CrI.) No. 221/2019 (X)

(WITH IA No. 14360/2022 - DISCHARGE OF ADVOCATE ON RECORD)

W.P.(CrI.) No. 241/2019 (X)

(WITH IA No. 132389/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No. 238/2019 (X)

(WITH I.A No. 132194/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No. 259/2019 (X)

(WITH IA No. 141211/2019 - STAY APPLICATION)

W.P.(CrI.) No. 330/2019 (X)

(WITH IA No. 177218/2019 - EX-PARTE STAY, IA No. 177219/2019 - EXEMPTION FROM FILING O.T., IA No. 48607/2020 - EXEMPTION FROM PERSONAL APPEARANCE, IA No. 64119/2020 - EXTENSION OF TIME)

W.P.(CrI.) No. 357/2019 (X)

(WITH IA No. 60556/2020 - APPLICATION FOR PERMISSION, IA No. 191565/2019 - EX-PARTE STAY, IA No. 191574/2019 - EXEMPTION FROM FILING O.T., IA No. 60438/2020 - EXEMPTION FROM PERSONAL APPEARANCE)

W.P.(CrI.) No. 353/2019 (X)

(WITH IA No. 191192/2019 - EX-PARTE STAY, IA No. 191193/2019 - EXEMPTION FROM FILING O.T., IA No. 60434/2020 - EXEMPTION FROM PERSONAL APPEARANCE, IA No. 80475/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(CrI.) No. 361/2019 (X)

(WITH IA No. 60553/2020 - APPLICATION FOR PERMISSION, IA No. 90014/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 193299/2019 - EX-PARTE BAIL, IA No. 193300/2019 - EX-PARTE STAY. IA No. 193303/2019 - EXEMPTION FROM FILING O.T., IA No. 60386/2020 - EXEMPTION FROM PERSONAL APPEARANCE)

W.P.(CrI.) No. 205/2020 (X)

(WITH IA No. 69886/2020 - CLARIFICATION/DIRECTION, IA No. 80117/2021 - PERMISSION TO REPLACE THE PAGE)

Date : 28-11-2023 These petitions were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

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**UPON hearing the counsel the Court made the following  
O R D E R**

List the Petitions on 4 December 2023.

**(SANJAY KUMAR-I)  
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**